

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTICE**

Imphal the 23<sup>rd</sup> September, 2014

No. HCM/V-3/76-Estt(iv)/15465      The High Court of Manipur will remain closed from 29<sup>th</sup> September, 2014 to 7<sup>th</sup> October, 2014 on account of Puja Holidays.

During the Puja Holidays period, the office will remain open on 4<sup>th</sup> and 7<sup>th</sup> October, 2014 and function from 10.00 a.m. to 4.30 pm and will remain closed on the rest of the days.

The Hon'ble chief Justice has been pleased to constitute the vacation court of Hon'ble Mr. Justice N. Kotiswar Singh on 7<sup>th</sup> October, 2014.

Filing of urgent matters pertaining to Civil and Criminal will be allowed on 4<sup>th</sup> October, 2014 from 10.30 a.m. to 3.00 pm.

Only those urgent matters which cannot wait till 9<sup>th</sup> October, 2014 may be moved on 7<sup>th</sup> October, 2014 with the permission of the Hon'ble Vacation Judge in charge (Hon'ble Mr. Justice N. Kotiswar Singh).

By order etc.

(N. Rojit Singh) 23.09/14


JOINT REGISTRAR(ADM/PM & P)  
HIGH COURT OF MANIPUR

Endt. No. HCM/V-3/76-Estt(iv)/15466-90 Imphal, the 23<sup>rd</sup> September, 2014

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2. The Chief Secretary, Government of Manipur.
3. The Secretary (Law), Government of Manipur.
4. The District & Sessions Judge, Manipur East/Bishnupur/Manipur West/Thoubal/Senapati.  
He / She is requested for favour of wide circulation in Subordinate Courts.
5. The Registrar, High Court of Manipur.
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7. The Deputy Registrar (Judl.), High Court of Manipur.
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9. The Assistant Registrar – I, II, III/Senior Grade Stenographers, High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.

11. The P. S to the Hon'ble Judge N. Kotiswar Singh, High Court of Manipur.
12. The Secretary, All Manipur Bar Association, Imphal.
13. The Secretary, High Court Bar Association, Imphal.
14. The Secretary, High Court of Manipur Bar Association, Imphal.
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23.09.14

(N. Rujit Singh)

JOINT REGISTRAR(ADM/PM & P)  
HIGH COURT OF MANIPUR